

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-64/2000(Pt.)/2258/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Bijay Lashmi Boruah,
Principal Judge, Family Court,
Dhubri.

Dated Guwahati the th 17 March, 2023.

Sub: **Casual leave, Restricted holiday and station leave permission.**

Ref:- Letter No.FC.XII-3/2023/751/E dtd. 03.03.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 18.04.2023 and restricted holiday on 19.04.2023 with station leave permission, with the official vehicle to Guwahati, at own cost, from the evening of 12.04.2023 till the morning of 24.04.2023**, has been granted. Further, the Counsellor, Family Court, Dhubri and in his absence the CJM/CJM i/c, Dhubri would remain in charge of your Court and office during this period.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-64/2000(Pt.)/2259/A, dated , 17-03-2023

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)